COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 257 OF 2019

Dated : 30th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

M/s. Aurangabad Industrial Township Limited …Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. …. Respondent(s)

Counsel for the Appellant(s) : Ms. Divya Chaturvedi
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Anup Jain
Ms. S. Rana for R-2

ORDER

Learned counsel for the Appellant is directed to file rejoinder in the Registry during course of the day.

It is represented that pleadings are complete. List the matter for hearing on ***05.02.2020.***

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj